

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

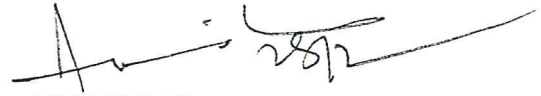
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA630/16	298/17	Admission	391-194	Mantri Property Developers Pvt.Ltd

SL.NO.	NAME (IN CAPITAL)	DESIGNATION
	&	
	PHONE NUMBER	REPRESENTATION BY WHOM
		SIGNATURE
		(Petitioner _____ Respondent) _____

None appeared for Petitioner. List it on 24.03.2017.

  
MEMBER (J)

  
MEMBER (T)